## Annexure-2

## Name of the corporate debtor:m/S Fima Properties P Ltd; Date of commencement of CIRP 11.04.2022 (but Order Communicated on 28.04.2022);

**List of creditors ason: .....20.05.2022** 

## List of unsecured financial creditors belonging to any class of creditors

(Amount in ₹)

Sl.No.	Name	Name Detailsofclaimreceived		<b>Details of claim admitted</b>						Amount of	Amount of	Amoount of	A
	ofcredito	Date of	Amount claimed	Amount of claim	Nature of	Amount	Amount	Whetherr	%	contingental	any mutual	claim not	
	r	receipt		admitted	claim	covered	covered	elated	votingsha	aim	dues, that	admitted	un
						bysecurity interest	byguarante e	party?	re inCoC		may be set- off		
1	Polla	11.05.2022	31,84,800	31,84,800	Advance				1.61	0	NIL	О	0
	Anantha				paid to	0	0	No					
	Arun				developer			<u> </u>					Ш
2	M/s Trueman Estates Pvt Ltd	11.05.2022	37,03,700	37,03,700	Advance paid to developer	0	0	No	1.88	0	NIL	О	0
	Kaushal Raj singh & vincot sangeetha	11.05.2022	75,63,800	75,63,800	Advance paid to developer	0	0	No	3.83	0	NIL	0	0
4	Ravinder Kumar Agarwal		48,08,300	42,58,300	Advance paid to developer	0	0	No	2.16	0	NIL	0	5,50,
	Uday Gopichand Sanghi & Kumud Uday Sanghi	09.05.2022	81,41,220	81,41,220	Advance paid to developer	0	0	No	4.12	0	NIL	0	0